

National Company Law Tribunal

Allahabad Bench

CP NO. 177/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE COMPANY: Ashok Kumar Singh & ORS v/s Prism Industrial Complex Ltd & ORS
SECTION OF THE COMPANIES ACT/I & B CODE: 71(10) of the companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP No. 177/ALD/2017

Present petition is filed under section 71 of the Companies Act. In this petition, the main applicant is Shri Ashok Kumar Sinha along with 46 others are as co-applicants.

AS, today, neither petitioner nor their counsel is present. The Registry submitted its report of scrutiny, which is now taken on record.

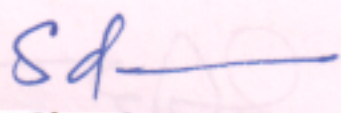
Therefore, petitioner is directed to issue notice on behalf of this Tribunal to the Respondent Company along with an advance copy of the petition.

The matter to be listed on 12 December, 2017.

Date: 04.12.2017

Typed By;

Jyoti
Stenographer


Shri H.P. Chaturvedi,
Member (Judicial)